

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 74**

TO BE ANSWERED ON THE 11TH DECEMBER, 2018/AGRAHAYANA 20, 1940 (SAKA)

POLICE ENCOUNTERS

74. SHRI A.P. JITHENDER REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of deaths in police encounters as reported to the National Human Rights Commission (NHRC) by the Director General of Police of all the States in the six monthly statements from 2014-2018;

(b) whether the NHRC has initiated inquiries suo moto in any encounter cases from Haryana, Rajasthan and Uttar Pradesh from 2015-2017, and if so, the details thereof along with the case numbers assigned to each case by the NHRC, year-wise, State-wise and case-wise; and

(c) whether the said inquiry was initiated before the case was reported by the Superintendent of Police or after it was reported and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): In the light of directives of the Supreme Court in the case of PUCL & Ors Vs State of Maharashtra, Director General of Police of the States were required to send half yearly statement of the encounters to the National Human Rights Commission (NHRC). However, since the statements from many of the States were not being received, the Secretary General of the Commission addressed letter dated 26.07.2018 to the Director General of Police of all the States/ UTs impressing upon the need for timely submission of the Statements.

Further, pursuant to the direction of the Commission every encounter is to be reported by the concerned authorities within 48 hours of its occurrence. A statement indicating the number of cases registered by NHRC on the basis of intimation received during the period 01.01.2014 to 30.11.2018, is placed at Annexure.

(b) & (c): In one case pertaining to encounter death of Sumit Sagar Gujjar in Greater Noida, UP on 03.10.2017, the Commission took suo-motu cognizance on 05.10.2017 as case No. 30160/24/30/2017-AD. A report dated 04.10.2017 was received from the Superintendent of Police, Gautam Budh Nagar. The Commission called for the various reports including the Magisterial enquiry report, inquest, Post-mortem report, FSL Report, etc. in the case.

Information in respect of part (a) of Lok Sabha Unstarred Question No. 74 for 11.12.2018**Statement Showing State-wise Total No. of Cases Registered on the basis of Intimation received by NHRC during 01.01.2014 to 30.11.2018**

S No	State/UT Name	Cases Registered
1	ANDHRA PRADESH	14
2	ARUNACHAL PRADESH	18
3	ASSAM	195
4	BIHAR	14
5	GOA	0
6	GUJARAT	1
7	HARYANA	20
8	HIMACHAL PRADESH	1
9	JAMMU & KASHMIR	0
10	KARNATAKA	7
11	KERALA	1
12	MADHYA PRADESH	12
13	MAHARASHTRA	42
14	MANIPUR	15
15	MEGHALAYA	54
16	MIZORAM	0
17	NAGALAND	0
18	ODISHA	42
19	PUNJAB	7
20	RAJASTHAN	4
21	SIKKIM	0
22	TAMIL NADU	5
23	TRIPURA	0
24	UTTAR PRADESH	81
25	WEST BENGAL	10
26	ANDAMAN & NICOBAR	0
27	CHANDIGARH	0
28	DADRA & NAGAR HAVELI	0
29	DAMAN & DIU	0
30	DELHI	8
31	LAKSHADWEEP	0
32	PUDUCHERRY	0
33	CHHATTISGARH	232
34	JHARKHAND	58
35	UTTARAKHAND	1
36	TELANGANA	7
	TOTAL	849